(b) if so, the details of **the** proposal?

Written Answers

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (INDEPENDENT CHARGE) (SHRI SANTOSH MOHAN DEV): (a) and (b) Do not arise as there is no formal control on the prices of iron and steel.

राज्थों में उद्यान कृषि (हार्टिकल्चर) बोर्डों की स्थापना किया जाना

1761 श्री आजीत जोगी: क्या कृषि मंत्री यह बताने की कृपाकरगेकि

(क) क्या सरकार राज्यों में भी उद्यांन कृषि (हार्टिकल्चर) बोर्डों की स्थापना करने पर विचार रखती है ; ग्रौर

(ख) यदि हों, तो इस संबंध में डयौरा क्या है ग्रौर यदि नहीं, तो क्या वैकल्पिक व्यवस्थां की जा रही है ताकि इस संबंध में कार्यग्रधिक गति से हो सके ?

कृषि मंत्रालय में राज्य मंत्री (श्री मल्लापल्ली रामचन्द्रन)ः (क) ग्रौर (ख) राज्य स्तर के बागवानी बोडों के गठन का निर्णय संबंधित राज्य सरकारों द्वांरा लिया जाना है। राष्ट्रीय स्तर पर केंद्रीय सरकार ने 1984 में एक राष्टीय वागवानी बोर्ड का गठन किया या जिसका उद्देश्य, बागबानी को बढांवा देना थां । राष्ट्रीय बागबानी वोर्ड, इस उद्देश्य की प्रांप्ति के लिए विभिन्न राज्यों में कई योजनायें कियान्वित कर रहा है। ग्रधिक तर योजनायें राज्य सरकारों ढारा चलायी जाती हैं जिसके लिए बोर्ड सहायता देता है । बागवानी के सहत्व को देखते हुए कई राज्य सरकारों ने अलग बागबानी विभांगों का सजन किया है ।

मध्यः प्रदेश मैं रेलवे के उपरि-पुलों तथा स्रन्य योजनास्रों पर खर्च की गई राशि

1762. श्री झजीत जोगी:

## कुमारी आलियाः

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में रेलवे उपरि पुलों से संबंधित योजनाओं और क्रियान्वय-नाधीन ग्रन्थ रेल परियोजनाओं पर श्रब तक कितनी धन राशि खर्चकी जा चुकी है;

(ख) ये योजनायें कब तक पूरीहो जायेंगी ; ग्रौर

(ग) इनके पुरा होने के समय में तथा लागत में कितनी वृद्धि होने को संभावना है ?

रेल संत्रालय में राज्य मंत्री (श्रो मल्लिकार्जन): (क) से (ग) सूचना इकट्ठी की जारही है और सभां पटल पर रख दी जाएगी।

## **Smuggling of Milk Products**

1763. SHRI GHUFRAN AZAM; Will the Minister of AGRICULTURE be pelased to state:

(a) whether Government have re cently unearthed a well organised racket of smuggling of Khoya and other milk products into the capital from Ghazia bad;

(b) if so, the details thereof;

' (c) whether Government have conducted any raids at godowns and units making Khoya, Paneer and Ghee during the month of May, June and July this year in the capital;

(d) if so, the details thereof and the persons arrested so far; and

(e) the action contemplated by Government against the involved persons? K. C. LENKA): (a) and (b) Three cases of unlawful possession of khoya were detected and 415 kg. of khoya was seized by Delhi Administration.

(c) Yes, Sir.

(d) In course of intensive checkings made during May, June and July (till 19.7.91), 8 FIRs were lodged and 12 persons arrested.

(e) Cases are under investigations and further action as per law will be taken by the UT Administration.

## Subernerekha multi-purpose Project (Bihar)

1764. SHRI VIREN J. SHAH: **Will** *the* Minister of WATER RESOURCES be pleased to state;

(a) whether Government's attention has been drawn to the news-item entitled "VMV men on hunger-strike" which ap peared in the Statesman, New Delhi, dated 10th July, 1991;

(b) the World Bank team now on a visit at Chandil, near Jamshedpur, to examine the second phase of the Sub ernerekha multipurpose project has ex pressed concern about the socio-environmental impact of the project as the project formulated does not include activities to rehabilitate the families displaced by the project; as indicated by the World Bank team to members of Visthapit Mukti Vahini, a local voluntary organisa tion; and

(c) in view of the resource crunch what steps Government proposes to take to reformulate the project by taking into account fresh requirements from **the** socio-environmental angle in order **that** funds are not blocked and the project is expedited?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDYACHARAN SHUKLA): (at Yes, Sir. (b) The World Bank Team, which visited the States of Bihar and Orissa **in** connection with the second phase of the Subernerekha Multipurpose project, has not commented adversely on the environmental impact of the Project. On the other hand, they have expressed satisfaction with the policies formulated by **the** States of Bihar and Orissa with regard to rehabilitation and resettlement. They have also stressed the need to implement these policies. quickly. The Visthapit Mukti Vahini has since withdrawn their agitation.

(c) After taking into account the socioenvironmental concerns, the project has been planned to be constructed **in** phases matching with the availability of resources

## Privatisation of Steel plant/under SAIL

1765. SHRI MENTAY PADMANA-BHAM: Will the Minister of STEEL be pleased to state:

(a) in what manner liberalisation of the economy and adherence to market forces would affect the State owned steel plants;

(b) what would be the effect of each of the different large steel plants under Steel Authority of India Limited;

(c) whether there is amy move to privatise wholly or partially the steel plants under Steel Authority of India Limited; and

(d) if not, whether there is going to be any effect on Steel Authority of India Limited of the new economic philosophy, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI SAN-TOSH MOHAN DEB) (a) and (b) Liberalisation and greater effect of market forces, would in general, imply greater competition for the state owned I steel plants. In this scenario, SAIL's steel plants would need to take steps to upgrade their technological status, in-.1 crease their efficiency, effect economies

90